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C.A.No. 7228 OF 2001
ITEM No.201

Court No. 3

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7228/2001

CCI CHAMBERS CO-OP. HSG. SOCIETY LTD.

Appellant (s)

VERSUS

DEVELOPMENT CREDIT BANK LTD.

Respondent (s)

(With Appln(s). for stay)(For Final Disposal)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)Mr. Harish N. Salve, Sr. Adv.
Ms. Ramni Taneja, adv.
Ms. Minakshi Shakardande, Adv.
Mr. Mukesh Tyagi, Adv.
Mr. Rajiv Nanda, Adv.

For Respondent (s)Mr. P. Chidambaram, Sr. adv.
Mr. Harish J. Jhaveri,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard.
Orders reserved.

(Ajay Kr. Jain)
(Radha R. Bhatia)
Court Master
Court Master

List of Books

- 1.1998(8) SCC, 387
- 2.2002(2) SCC, 1
- 3.2002(6) SCC, 635 - paras, 7, 9, 10 & 12